

the last three years, the Directors General of Military Operations of India and Pakistan are in periodic touch with each other.

मानव संसाधन विकास मंत्रालय द्वारा विदेश भेजे जाने वाले व्यक्ति

2315. डा. रत्नाकर पाण्डेय : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) मानव संसाधन विकास मंत्रालय के विभिन्न विभागों द्वारा कितने व्यक्तियों को विदेश भेजा गया था साथ ही उन्हें जिस काम के लिए और जिन देशों में भेजा गया, उनका ब्यौरा क्या है; और

(ख) इन यात्राओं पर कुल कितनी धनराशि खर्च की गई और विशिष्ट कार्यों के लिए विदेश भेजे गए प्रतिनिधियों या अधिकारियों की उपलब्धियों का ब्यौरा क्या है?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता) :
(क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी

Cheating by Foreign Universities.

2316. DR. YELAMANCHILI SIVAJI:
Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that many dubious foreign universities in America, Europe and the Australia are advertising in Indian Print Media and are cheating Indian students, who do not know that the degrees and diplomas awarded by such universities are worthless; and

(b) if so, what action has been taken to contain this racket?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) According to the information furnished by the University

Grants Commission and the Association of Indian Universities, a number of advertisements have appeared in the Indian print media inviting applications for admission to various degrees/diploma courses in universities based in America, Europe, England, Australia, etc. Some of the universities are not accredited in their own countries. A.I.U., have therefore issued notices from time to time in 'Employment News' and 'University News' advising students and others to ascertain the position regarding the standing of such institutions from the Association. According to the information furnished by UGC is not possible to take action against such institutions under the UGC Act.

भारतीय सांख्यिकीय सेवा संवर्ग के अधि-कारियों को स्थायी किया जाना

2317. श्री अनन्तराम जायसवाल :
क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय सांख्यिकीय सेवा संवर्ग की भर्ती नियमित आधार पर संघ लोक सेवा आयोग के माध्यम से की गई थी ;

(ख) क्या यह सच है कि 10 वर्ष या इससे भी अधिक समय से कार्यरत, भारतीय सांख्यिकीय सेवा संवर्ग के अधि-कारियों को 31 जुलाई, 1990 तक भी स्थायी नहीं किया गया था ;

(ग) यदि हां, तो उसके क्या कारण हैं और क्या सरकार उन्हें तुरन्त स्थायी करने के लिए इन मामलों पर फिर से विचार करेगी; यदि हां, तो कब तक ; और

(घ) इस प्रकार का लापरवाही पूर्ण और उदासीन दृष्टिकोण अपनाने और सख्त अधिकारियों को स्थायी न किए जाने के लिए जिम्मेदार अधिकारियों का ब्यौरा क्या है और सरकार इस संबंध में दोषी अधिकारियों को दण्डित करने के

लिए क्या कदम उठाने का विचार रखती है ?

योजना मंत्रालय में राज्य मंत्री और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री भागेय गोबर्धन) : (क) जी, हां। भारतीय सांख्यिकीय सेवा के ग्रेड चार में सीधी भर्ती संघ लोक सेवा आयोग द्वारा 1967 से 1986 तक आयोजित खुली प्रतियोगिता परीक्षा के आधार पर की गई है।

(ख) भारतीय सांख्यिकीय सेवा के ग्रेड चार में सभी सीधी भर्ती वालों के संबंध में स्थायी करने संबंधी आदेश, जिन्होंने 31 जुलाई, 1990 को 10 वर्षों की सेवा पूरी कर ली थी, एक अधिकांश को छोड़कर जो केन्द्रीय जांच ब्यूरो द्वारा पंजीकृत मामले के पश्चात् निलम्बित है, जारी कर दिए गए हैं।

(ग) तथा (घ) प्रश्न नहीं उठते।

Creation of post of Laboratory Assistant in the Kendriya Vidyalaya Sangathan

2318. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a cadre/post of Laboratory Assistant was created by Kendriya Vidyalaya Sangathan sometime in 1973-74;

(b) if so, whether the decision to create this cadre/post was approved by the Kendriya Vidyalaya Sangathan Board of Governors; and

(c) if so, the details of the meeting and if not, the validity thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (c) No, Sir. In fact the post of Laboratory Assistant was replaced by the post of Laboratory Atten-

dant from September, 1974, in pursuance of a decision taken by the Board of Governors at its 19th meeting held on 31-10-1972.

Delinking of jobs from degrees

2319. SHRI KAMAL MORARKA: Will the PRIME MINISTER be pleased to state:

(a) whether any study has been made about delinking of Government jobs from University degrees;

(b) if so, what are the details thereof; and

(c) if not, whether Government would consider to link Government jobs with job-oriented educational qualifications rather than university degrees?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (c) The National Policy on Education—1986 envisaged that a beginning would be made in delinking degrees from jobs in selected areas and delinking will be applied in services for which a university degree need not be a necessary qualification. It also envisaged establishment of a National Testing Service (NTS), in appropriate phases, to conduct tests on a voluntary basis to determine the suitability of candidates for specified jobs. The Educational Consultants Ltd. (Ed. CIL) has prepared a detailed project Report for setting up of the NTS. However, the National Testing Service has not been established. The Committee set up by the Government to review the National Policy on Education will have a fresh look at the proposal and further action will be taken after receipt of the recommendations of the Review Committee.

Use high frequency bands in satellites

2320. SHRI KAMAL MORARKA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that satellites with higher frequency bands help ground